- (ii) Delhi-Ghaziabad-Meerut; and
- (iii) Delhi-Sonepat-Panipat.

Since the individual corridors have not yet been sanctioned, the physical work has not yet started.

- Central Government has constituted a Special Purpose Vehicle (SPV) namely, National Capital Region Transport Corporation Ltd. (NCRTC) for designing, developing, implementing, financing, operating and maintaining RRTS corridors in National Capital Region (NCR) with the seed capital of ₹100 crores.
- (d) Central Government has assigned the work of finalization of Detailed Project Reports (DPRs) of the three prioritized RRTS corridors to the National Capital Region Planning Board (NCRPB) till such time a regular Managing Director of NCRTC is appointed.

Uniform standards for urban planning

- 626. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- whether the Ministry is planning to bring legislation for ensuring uniform standards for urban planning and street design that included safe access and prevention of road accidents, if so, the details thereof; and
- (b) if so, the proposed timeline for the enactment and implementation of the said legislation and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) No, Sir. There is no proposal to bring legislation for ensuring uniform standards for urban planning. However, the Ministry has brought out Urban and Regional Development Plan Formulation and Implementation Guidelines, 2014 which prescribes norms and standards for urban planning and street design and safe access. The Guidelines are advisory in nature and act as guide to the State Governments to prepare Master/Development Plans. The State Governments can adopt/modify the norms and standards suiting the local conditions while preparing /revising the Master/ Development Plans.

Multi sectoral interventions for improving the sex ratio

- 627. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the total number of gender critical districts in the country, State-wise including Andhra Pradesh and Telangana;

- (b) whether Government has chalked out any plan to reduce declining sex ratio in such districts by promoting girls education;
- (c) if so, the details of multi-sectoral interventions by Government for improving the child sex ratio (CSR); and
- (d) the fresh steps taken by Government to sensitize community to act as community watch groups on CSR issue and enhanced value of girl child?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Government has identified 100 districts on the basis of low Child Sex Ratio (CSR) as per Census 2011 covering all State/UTs. The list of selected 100 districts is given in the Statement (*See* below).

- (b) and (c) Government of India has introduced the Beti Bachao Beti Padhao (BBBP) scheme for survival, protection and education of girl child. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. It is a joint initiative of Ministry of Women and Child Development, Ministry of Health and Family Welfare and Ministry of Human Resource Development. The Sectoral interventions under the programme include the following:
 - (i) Ministry of Women and Child Development: Promote registration of pregnancies in first trimester in Anganwadi Centres (AWCs); Undertake training of stakeholders; Community mobilization and sensitization; Identify and involve Gender Champions; Reward and recognition of institutions and frontline workers.
 - (ii) Ministry of Healthand Family Welfare: Monitoring foreffective implementation of Pre-Conception and Pre-Natal Diagnostic Techniques (PCP&DT) Act, 1994 includes strengthening PNDT Cells and setting up monitoring committees; Increase institutional deliveries; Promoting registration of births.
 - (iii) Ministry of Human Resource Development: Ensure universal enrolment of girls; achieve decreased drop-out rate; Implement girl child friendly standards in schools; Strict implementation of Right to Education (RTE); Construction of functional toilets for girls.
- (d) To sensitize the community to act as community watch groups on CSR issue and enhance the value of girl child an initiative called Village Facilitation & Convergence Service (VCFS) is being implemented in 100 districts of Beti Bachao Beti Padhao Scheme (BBBP) at Gram Panchayat (GP) level to generate awareness regarding various schemes/programmes of the Central/State Government and mobilize the community to create demand and access/avail such services.

Statement List of Gender Critical Districts selected covering all States and UTs with Low Child Sex Ratio (CSR)

| | Name of State/UT | Districts | Census 2001 | Census 201 |
|-------|------------------------|------------------------|-------------|------------|
| India | | | 927 | 918 |
| | Andaman and Nicobar | Nicobars | 937 | 945 |
| | Andhra Pradesh | Y.S.R. | 951 | 918 |
| | Arunachal Pradesh | Dibang Valley | 874 | 889 |
| | Assam | Kamrup Metropolitan | 943 | 946 |
| | Bihar | Vaishali | 937 | 904 |
| | Chandigarh | Chandigarh | 845 | 880 |
| | Chhattisgarh | Raigarh | 964 | 947 |
| | Dadra and Nagar Haveli | Dadra and Nagar Haveli | 979 | 926 |
| | Daman and Diu | Daman | 907 | 897 |
| | Goa | North Goa | 938 | 939 |
| | Gujarat | Surat | 859 | 835 |
| | | Mahesana | 801 | 842 |
| | | Gandhinagar | 816 | 847 |
| | | Ahmadabad | 835 | 857 |
| | | Rajkot | 854 | 862 |
| | Haryana | Mahendragarh | 818 | 775 |
| | | Jhajjar | 801 | 782 |
| | | Rewari | 811 | 787 |
| | | Sonipat | 788 | 798 |
| | | Ambala | 782 | 810 |
| | | Kurukshetra | 771 | 818 |
| | | Rohtak | 799 | 820 |
| | | Karnal | 809 | 824 |
| | | Yamunanagar | 806 | 826 |
| | | Kaithal | 791 | 828 |

| Written Answers to | IRAJYA SABHAI | Unstarred Ouestions |
|--------------------|---------------|---------------------|
| Willen Answers to | IKAJIA SADDAI | Chsiarrea Questions |

| Name of State / UT | Districts | Census 2001 | Census 2011 |
|--------------------|-------------|-------------|-------------|
| | Bhiwani | 841 | 832 |
| | Panipat | 809 | 837 |
| Himachal Pradesh | Una | 837 | 875 |
| Jammu and Kashmir | Jammu | 819 | 795 |
| | Pulwama | 1046 | 829 |
| | Kathua | 847 | 831 |
| | Badgam | 963 | 832 |
| | Anantnag | 977 | 841 |
| Jharkhand | Dhanbad | 951 | 916 |
| Karnataka | Bijapur | 928 | 931 |
| Kerala | Thrissur | 958 | 950 |
| Lakshadweep | Lakshadweep | 959 | 911 |
| Madhya Pradesh | Morena | 837 | 829 |
| | Gwalior | 853 | 840 |
| | Bhind | 832 | 843 |
| | Datia | 874 | 856 |
| Maharashtra | Bid | 894 | 807 |
| | Jalgaon | 880 | 842 |
| | Ahmadnagar | 884 | 852 |
| | Buldana | 908 | 855 |
| | Aurangabad | 890 | 858 |
| | Washim | 918 | 863 |
| | Kolhapur | 839 | 863 |
| | Osmanabad | 894 | 867 |
| | Sangli | 851 | 867 |
| | Jalna | 903 | 870 |
| Manipur | Senapati | 962 | 893 |
| Meghalaya | Ribhoi | 972 | 953 |
| Mizoram | Saiha | 950 | 932 |

| Name of State / UT | Districts | Census 2001 | Census 2011 |
|--------------------|--------------------------|-------------|-------------|
| Nagaland | Longleng | 964 | 885 |
| NCT of Delhi | South West | 846 | 845 |
| | North West | 857 | 865 |
| | East | 865 | 871 |
| | West | 859 | 872 |
| | North | 886 | 873 |
| Odisha | Nayagarh | 904 | 855 |
| Puducherry | Yanam | 964 | 921 |
| Punjab | Tarn Taran | 784 | 820 |
| | Gurdaspur | 789 | 821 |
| | Amritsar | 792 | 826 |
| | Muktsar | 811 | 831 |
| | Mansa | 782 | 836 |
| | Patiala | 776 | 837 |
| | Sangrur | 784 | 840 |
| | Sahibzada Ajit Singh Nag | ar 785 | 841 |
| | Fatehgarh Sahib | 766 | 842 |
| | Barnala | 792 | 843 |
| | Firozpur | 822 | 847 |
| Rajasthan | Jhunjhunu | 863 | 837 |
| | Sikar | 885 | 848 |
| | Karauli | 873 | 852 |
| | Ganganagar | 850 | 854 |
| | Dhaulpur | 860 | 857 |
| | Jaipur | 899 | 861 |
| | Dausa | 906 | 865 |
| | Alwar | 887 | 865 |
| | Bharatpur | 879 | 869 |
| | Sawai Madhopur | 902 | 871 |

| Name of State / UT | Districts | Census 2001 | Census 201 |
|--------------------|---------------------|-------------|------------|
| Sikkim | North District | 995 | 929 |
| Tamil Nadu | Cuddalore | 957 | 896 |
| Telengana | Hyderabad | 943 | 914 |
| Tripura | South Tripura | 961 | 951 |
| Uttar Pradesh | Baghpat | 850 | 841 |
| | Gautam Buddha Nagar | 854 | 843 |
| | Ghaziabad | 854 | 850 |
| | Meerut | 857 | 852 |
| | Bulandshahr | 867 | 854 |
| | Agra | 866 | 861 |
| | Muzaffarnagar | 859 | 863 |
| | Mahamaya Nagar | 886 | 865 |
| | Jhansi | 886 | 866 |
| | Mathura | 872 | 870 |
| Uttarakhand | Pithoragarh | 902 | 816 |
| | Champawat | 934 | 873 |
| West Bengal | Kolkata | 927 | 933 |

^{*} Apart from the 100 selected districts additional seven districts of Uttar Pradesh, one District from West Bengal and one District from Tripura are included in the BBBP Scheme on the request of the respective States. However, no additional funds are given to the States for implementing BBBP Scheme in the additional districts.

Details of anganwadi-cum-creches

 $628.\ SHRI\ SANJAY\ RAUT$: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Aanganwadi-cum-Creches that have been operationalized in the country, State-wise;
- (b) whether it is a fact that Government is planning to open and operationalize more Anganwadis in this fiscal year 2015-16, if so, the details thereof, State-wise; and
 - (c) how much budget is allocated for the same in this fiscal year?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Integrated Child Development Services (ICDS)